

be reviewed, taking the financial, legal and other related aspects in view.

Compensatory Allowance to Employees in Himachal Pradesh

414 PROF. PREM DHUMAL: Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to give compensatory allowance to the employees of the Central Government and Central Public Sector Undertakings working at present in Himachal Pradesh on the pattern of compensatory allowance being given to the employees of Himachal Pradesh Government;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE):

(a) to (c) Orders for the grant of Special Compensatory (Remote Locality) Allowance to the Central Government employees serving in the State of Himachal Pradesh have been issued on 31-5-91 on the pattern of classification of areas adopted by the State Government. These orders are not applicable to the employees of Public Sector Undertakings who have their own scheme for payment of Compensatory Allowances.

[English]

Increase in Government and Private Borrowings

415. SHRI MADAN LAL KHURANA: Will the Minister of FINANCE be pleased to state:

(a) the percentage increase registered in the Government and private borrowings during the last three years and the latest figures of external debt in foreign exchange;

(b) the amount of money that was to be paid to repay the external debt during 1990 and up to 31 May, 1991 and how much of it was paid; and

(c) the reasons for not maintaining the balance of payments schedule?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR):

(a) The percentage increase/decrease in the external borrowings during the last three years is as follows:

	Government borrowings (Including IMF)	Private borrowings
1988-89	(—)0 25	(—)36.43
1989-90	8 71	45.62
1990-91	78 25	(—)3 51

The above are exclusive of borrowings by public sector undertakings and financial institutions. The total external debt outstanding as on 31st March 1991 is estimated to be US \$ 51493 Million.

(b) The amount to be paid to repay the external debt and paid during 1990 (January to December) and during January to May 91 are estimated to be Rs. 5267 crores and Rs. 2558 crores respectively.

(c) Does not arise.